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## (2024) 05 NGT CK 0038

## National Green Tribunal Principal Bench, New Delhi

Case No: Original Application No. 678 Of 2024

News Item titled "Explosion kills one injures six in Chhattisgarh s Bemetara factory blast" appearing in the Deccan Herald dated 25.05.2024

**APPELLANT** 

Vs

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RESPONDENT

Date of Decision: May 31, 2024

Hon'ble Judges: Prakash Shrivastava, CP; Arun Kumar Tyagi, JM; Dr. A. Senthil Vel, EM

Bench: Full Bench

Final Decision: Disposed Of

Judgement